

(ख) क्या बम्बई, कलकत्ता, दिल्ली, मद्रास, अहमदाबाद और कानपुर आदि नगरों में एक ही परिवार के विभिन्न सदस्यों के नाम से अनेक एजेंसियाँ प्राप्त कर ली हैं और यदि हाँ, तो उनके नाम क्या हैं और क्या यह सच है कि इन एजेंटों द्वारा नये कनेक्शन या अतिरिक्त गैस सिलिण्डर के लिए निशुल्क राशि से अधिक राशि वसूल की जाती है; और

(ग) क्या बेरोजगारी दूर करने के लिए, सरकार ने हरिजनों, आदिवासियों और शिक्षित बेरोजगारों को अधिक संध्या में गैस एजेंसियाँ देने की कोई नीति बनाई है और यदि हाँ, तो तत्सम्बन्धी धारा क्या है ?

**पेट्रोलियम तथा रसायन और उर्ध्वक मंत्री**  
(श्री हेमवती नन्दन बहुगुणा) : (क) अपेक्षित सूचना विवरण-1 में दी गयी है। जो समा पटल पर रख दी गयी है। [सन्ध्यालय में रखा गया। देखिये संध्या LT 2403/78]

(ख) अपेक्षित सूचना विवरण II में दी गई है जो समा पटल पर रख दी गयी है। [सन्ध्यालय में रखा गया। देखिये संध्या LT 2403/78] इन बितरकों द्वारा गैस कनेक्शन अथवा अतिरिक्त सिलिण्डर के लिए निशुल्क मूल्य के अतिरिक्त अधिक पैस वसूल करने की कोई शिकायत नहीं मिली है।

(ग) सरकार द्वारा सभी सार्वजनिक क्षेत्र की तेल कंपनियों को जारी मार्गदर्शी नियमानुसार एल०पी०जी०, एस०के०आ०. एल०डी०आ० के प्रकार बिक्री केन्द्र की एजेंसियाँ निम्नलिखित आधार पर दी जाती हैं:—

1. अनुसूचित जाति/अनुसूचित जनजाति के लोगों के लिए 25 प्रतिशत।
2. शारीरिक विकलांग लोगों को दो प्रतिशत।

3. वाणिज्यिक महत्व के आधार पर बाकी बंडार के लिए उपयुक्त उपभोक्ता सहकारी समितियों और वृषि उद्योग निगम को तरजीह दी जा रही है।

#### Insanitary Conditions in Aligarh— Delhi Janata Express

324. SHRI S. S. SOMANI: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that the Janata Express from Aligarh to Delhi, which stops at every station like a passenger train and fare charged of an express train is without proper facilities in the train;

(b) whether it is also a fact that the compartment Ambala-Farrukhabad via Aligarh are filthy, fans are not working, no switches and no water in the water tank etc.; and

(c) if so, the steps Government have taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) 39 Up Janata Express does not stop at every station between Aligarh and Delhi like a passenger train. Express fare is therefore charged.

(b) No slip coach is attached for Farrukhabad to 39Up/40Dn Janata Express.

(c) Does not arise.

#### Confirmation of Employees with 15-20 Years Service

325. SHRI MADHAVRAO SCINDIA: Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No 6383 on 11th April, 1978 regarding employees with 15—20 years service not confirmed and state:

(a) whether the service conditions of about 1000 assistant officers recruited through U.P.S.C. by interview have been affected as they have seriously

been discriminated in the matter of confirmation; and

(b) if so, the steps Government propose to take in this regard to protect the interest of this category of officers?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) The reply given to Unstarred Question No. 6383 on 11-4-1978 clarified the position with regard to confirmation and seniority of Railway employees in general. The question now asked refers to Temporary Assistant Officers who were recruited as unclassified i.e. neither in class I nor in class II although given the scale of pay applicable to Junior Scale Officers. They were appointed on Railways under special terms and conditions of appointment, confirmation and seniority, clearly spelt out in the offers of their appointment, and also accepted by them. Their confirmation in class I is made in accordance with these terms and conditions. According to the said terms of appointment, their seniority was to be counted from the date of their confirmation in class I; however, Government decided that, as a special case, they should be given weightage in seniority upto a maximum of five years. Thus there has been no discrimination.

(b) Government has since decided that instead of confirming the remaining 190 Temporary Officers over a period of the next few years, against the yearly quota of vacancies fixed for the purpose, all of them should be considered for confirmation during the year 1978 by creating the required number of supernumerary posts

#### Railway Platforms

326. SHRI AHMED HUSSAIN: Will the Minister of RAILWAYS be pleased to state:

(a) the criteria being followed/proposed to be planned to improve the

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conditions of various Railway platforms in the country and particularly of N.E. Region and of backward as well as rural areas;

(b) which platforms in the N.E. Region have been earmarked to be developed in the next three years and details of funds allocated or to be allocated in each case for the purpose;

(c) whether improvement of conditions of Platforms in the N.E. Region requires the approval or fixing of priority by the N.E. council; and

(d) if so, the details of pendency before the N.E. Council, Planning Commission and Railway Board in this regard and the nature of improvement suggested?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SHEO NARAIN): (a) to (d). Platforms with proper surface have been provided at all stations on Indian Railways. Works connected with the improvement to the platforms such as lengthening, raising level, paving etc., are taken up by the Railway Administration on the recommendation of the Zonal Railway Users Amenities Committee with which public opinion is also associated. It is they who fix priorities for such Works taking into consideration the relative importance of the station, volume of passenger traffic, number of trains, availability of funds etc.

Funds for Passenger Amenity Works are allotted Railway Zone-wise and not Region-wise. As such, State/Region-wise information is not available separately. Further, budget allotments for such works are made annually with the approval of Parliament and hence information for the next three years cannot be furnished.

#### Utilization of Bombay High Gas

327. SHRI K. LAKKAPPA: Will the Minister of PETROLEUM, CHEMICALS AND FERTILIZERS be pleased to state:

(a) is it a fact that while pipelines have been laid for pumping oil